



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu

Subject:- Amendment in the Grant of Facilities for Domestic Help, Driver and Secretarial Assistance to the Retired Chief Justice and Retired Judges of the High Court of Jammu and Kashmir Rules, 2016.

Reference:- Approval of the Hon'ble Chief Minister conveyed by the General Administration Department vide its letter No.GDC-176/CM/2017 dated 01-09-2017.

GOVERNMENT ORDER NO: 4081 - LD (A) of 2017.
D A T E D: 06 - 09 - 2017.

Sanction is accorded to amendment of rule 2(1) of the Grant of Facilities for Domestic Help, Driver and Secretarial Assistance to the Retired Chief Justice and Retired Judges of the High Court of Jammu and Kashmir Rules, 2016 as follows:-

"In Retired Chief Justice and Retired Judges of the High Court of Jammu and Kashmir Rules, 2016 notified vide Government Order No. 2276-LD(A) of 2016 dated 28-07-2016, in sub rule (1) of rule 2, the symbol and the figures "₹12000/- and ₹10000/-" shall be substituted by the symbol and figures "₹14000/- and ₹12000/-" respectively."

This issues with the concurrence of Finance Department conveyed vide its agreement vide U.O A/71 (2009)-III-402 dated 20.06.2017.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law Justice and P.A.

Dated : 06-09-2017.

No: LD(A) 2001/108

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. All Principal Secretaries to Government.
3. Registrar General, Supreme Court of India, New Delhi.
4. Principal Resident Commissioner, J&K, New Delhi.

5. Principal Secretary to the Hon'ble Chief Minister.
6. All Commissioner/Secretaries to Government.
7. Principal Accountant General, J&K, Jammu/Srinagar.
8. Registrar General, J&K High Court, Srinagar.
9. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
10. Director, Archives, Archaeology and Museums, J&K, Srinagar.
11. Special Assistant to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
12. Special Assistant to the Hon'ble Minister for State Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
13. Advocate on Record for State of Jammu and Kashmir in Hon'ble Supreme Court of India.
14. In charge Website, Department of Law Justice and Parliamentary Affairs.
15. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
16. Concerned file.

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA.


6/9/2017